

NOTICE

As directed, kindly take notice that the D.B.-IV comprising Hon'ble Mr. Justice Bibek Chaudhuri & Hon'ble Mr. Justice Rana Vikram Singh will hold court today i.e. on 2nd September, 2026 at 2:15 P.M. instead of 10:30 A.M.

Take further notice that Hon'ble Mr. Justice Rana Vikram Singh will sit singly at 11.30 A.M. instead of 3:30 P.M. in court no. 109 (Cent. Building) including the following cases.

SNo	Case No	LT Party Detail	Pet Advocate	Res Advocate	Remarks
<u>FOR ADMISSION</u>					
1.	CR. MISC./4161/2018 QUASHING (204 CR. B QSH OF THE ORDER	5 RAJ KUMAR UPADHYA @ RAJ KAPOOR UPADHYAY AND ORS VS STATE OF BIHAR AND ANR	HARISH KUMAR	SRI ZAINUL ABEDIN	
2.	CR. MISC./6865/2018 QUASHING (323,341 C QSH OF ORDER OF	2 NAGINA SHARMA AND ANR VS STATE OF BIHAR AND ANR	SHANKAR KUMAR	SIR PAWAN KUMAR CHAURASIYA	
3.	CR. MISC./7664/2018 QUASHING(323,504, B QSH OF THE ORDER	2 BIBI SALEHA @ BIBI SALEHA BEGAM AND ORS VS STATE OF BIHAR AND ANR	RANJAN KUMAR JHA	SRI INDRA KUMAR SINGH RAJA RAM MISHRA RAJ KUMAR	
4.	CR. MISC./8963/2018 QUASHING (376,511 B QSH OF THE ORDER	2 SURESH PRASAD SINGH @ SURESH KUMAR SINGH AND ORS VS STATE OF BIHAR AND ANR	SHAILENDRA KUMAR SINGH AKHILESH KUMAR	SMT USHA KUMARI NO-1 PRAMOD MISHRA SURAJ KUMAR PRASOON KUMAR	
5.	CR. MISC./17485/2018 QUASHING(37C EXCI A QSH OF F.I.R	2 BIMLESH KUMAR PANDEY VS THE STATE OF BIHAR	BRIJ BIHARI TIWARY	SRI JHARKHANDI UPADHYAY	
6.	CR. MISC./18281/2018 QUASHING(245 CR.P B QSH OF THE ORDER	2 DAYA NANDAN PRASAD VS STATE OF BIHAR AND ANR	BINOD KUMAR LABH SHYAMA KANT SINGH KUMARI ARCHANA @ ARCHANA SINGH	SRI PRANAV KUMAR ANIL KUMAR NO.1 SONAM KUMARI	
7.	CR. MISC./18683/2018 QUASHING (304B,20 F QSH OF ORDER OF	2 DINESH RAM @ DINESH PRASAD AND ORS VS THE STATE OF BIHAR	KUMAR RISHIKESH CHANCHAL AJAY KUMAR SINGH	DR. KUMAR UDAY PRATAP	
8.	CR. MISC./18685/2018 QUASHING(239 CR.P F QSH OF ORDER OF	2 MASOOD HASAN @ MD. MASOOD HASAN @ GHOLAM MASUD AHSAN AND ORS VS STATE OF BIHAR AND ANR	NAJEEB AHMAD THAKUR BRAJESH SINGH	SRI AMIT KUMAR RAKESH MD. RAHMATULLAH	
9.	CR. MISC./18787/2018 QUASHING (406 IPC B QSH OF THE ORDER	2 VINOD RAI VS STATE OF BIHAR AND ANR	BACHAN JEE OJHA	SRI RAM NARESH RAY SHASHI BHUSHAN KUMAR PRAVEEN RANJAN	
10.	CR. MISC./19387/2018 QUASHING(319 CR.P P OTHER UNCATEGORI Same ps: CR. MISC/16860/2018	2 SANJAY YADAV AND ANR VS STATE OF BIHAR AND ANR	AMIT KUMAR ANAND	SRI PANCHANAND PANDIT	
With 10.1	CR. MISC./16860/2018 QUASHING(319 CR.P.P OTHER UNCATEGORI	2 MANOJ PRASAD YADAV @ MANOJ YADAV VS STATE OF BIHAR AND ANR	AMIT KUMAR ANAND	MD. NAZIR ANSARI	
11.	CR. MISC./19487/2018 QUASHING (145 CR. P	2 SAYEEDUR RAHMAN @ SAIDUL VS THE STATE OF BIHAR AND ORS	SATISH KUMAR SINHA	MANOJ KUMAR -1(APP)	

OTHER UNCATEGORI

12.	CR. MISC./19784/2018 QUASHING (323,341 F QSH OF ORDER OF	4	BINOD KUMAR VS STATE OF BIHAR AND ANR	YASHRAJ BARDHAN VISHWAJEET	SRI ARUN KUMAR PANDEY
13.	CR. MISC./20369/2018 QUASHING (447,427 B QSH OF THE ORDER	5	ABHIMANYU SINGH AND ORS VS STATE OF BIHAR AND ANR	AJIT KUMAR ALOK KUMAR @ ALOK KR SHAHI RAKESH BIHARI SHARAN PRAVEEN KUMAR	SRI JITENDRA KUMAR SINGH
14.	CR. MISC./20582/2018 QUASHING(498A,379 D ORDER OF COGNIZA	3	WAZUL HAQUE ANSARI @ WAZUL ANSARI AND ORS VS STATE OF BIHAR AND ANR	PRAMOD KUMAR PANDEY	SRI HARENDRA PRASAD
15.	CR. MISC./22884/2018 QUASHING (307,341 C QSH OF ORDER OF	2	GORAKH KUMAR MAHTO VS STATE OF BIHAR AND ANR	ARCHANA SINHA @ ARCHANA SHAHI	SRI SATYENDRA PRASAD
16.	CR. MISC./25188/2018 QUASHING (182,211 C QSH OF ORDER OF	2	NANDLAL SAHANI VS THE STATE OF BIHAR	SANJAY KUMAR NO.-7 ANANT KUMAR MISHRA	SRI SHAILENDRA KUMAR -2
17.	CR. MISC./25685/2018 QUASHING (417,34) B QSH OF THE ORDER	2	AVINASH PRASAD GUPTA @ ABINASH PRASAD GUPTA AND ANR VS STATE OF BIHAR AND ANR	RAJIVA RANJAN SANTOSH KUMAR VERMA	SRI AWADHESH KUMAR SINGH INDRAJEET BHUSHAN
18.	CR. MISC./25690/2018 QUASHING (419,420 C QSH OF ORDER OF	2	KUMARI SUPRIYA VS THE STATE OF BIHAR	SANJEEB KUMAR SANJU JITENDRA NATH TIWARY SANJEEB KUMAR SANJU	SRI JHARKHANDI UPADHYAY
19.	CR. MISC./25986/2018 QUASHING(504,34)I B QSH OF THE ORDER	2	NAND KISHORE PRASAD SINHA AND ANR VS STATE OF BIHAR AND ANR	SATISH KUMAR SINHA	SRI RAJESH KUMAR ASHOK KUMAR MISHRA RISHIT DEO KUMAR SINGH
20.	CR. MISC./26984/2018 QUASHING(323,504, C QSH OF ORDER OF	2	MANAS MOHAN JHA AND ORS VS THE STATE OF BIHAR AND ANR	RINA SINHA	SRI MUSTAQUE ALAM MANISH KUMAR NO2 GAJENDRA KUMAR SINGH ARYAN SINGH NAND KISHOR ROY

Patna High Court

By order of Hon'ble Court

Dated, 2nd September, 2026

Sd/-

**(Pranaw Shankar)
Joint Registrar (List)**

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